

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:213
ANSWERED ON:01.03.2002
NABARD Loan
BASUDEB ACHARIA

Will the Minister of FINANCE be pleased to state:

- (a) the details of loans sanctioned and distributed by NABARD during the last three years State-wise;
- (b) whether the Government received any complaint from any State Government against NABARD for not sanctioning loans to any particular State; and
- (c) if so, the details thereof along with the reasons thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH)

(a) National Bank for Agriculture and Rural Development (NABARD) has reported that it provides refinance facilities to banks for short-term (ST), medium-term (MT) and long-term (LT) loans besides providing loans to State Government. ST loans are provided to State Cooperative Banks (SCBs) and Regional Rural Banks (RRBs) for seasonal agricultural operations (SAO) and other than SAO including weavers etc. It also provides refinance to commercial banks for providing loans to weavers selectively. Medium and Long Term loans (investment Credit) are provided to SCBs, RRBs, State Cooperative Agriculture Development Banks. NABARD also provide long term loans to State Governments for

(i) share capital contribution of cooperative credit institutions and

(ii) for development of rural infrastructure projects. State-wise financial assistance provided by NABARD for all the above purposes for all agencies during the year 1998-99 to 2000-01 is given in the enclosed statement.

(b) No, Sir.

(c) Does not arise, in view of (b) above.